MEMBER (J)

## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

## T.A. No. 62/3051/2020



This the 05th day of March, 2021

## HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Younis Mohammad Bhat, S/o Ab. Hameed Bhat, R/o Ichiikoute Chanmilla District Budgam, Age 23 years and one another.
Applicant
(Advocate:- Mr. L.A. Lateed-Not Present)
<u>Versus</u>
1. State of J&K through Commissioner cum Secretary to Govt. Education Dept Civil Sectt. Srinagar/Jammu and 3 ors.
Respondents
(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)
ORDER  [ORAL]  (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)  Despite sending the link to the learned counsel for the applicant for joining the
video conference, he has not joined the conference today.
2. On the last date also i.e., 03.02.2021, nobody had joined the video conference or behalf of the applicant and the case was listed for today i.e., 05.03.2021 for appearance or applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly the T.A. is dismissed due to non appearance of applicant.
(ANAND MATHUR) (RAKESH SAGAR JAIN)

MEMBER (A)

Arun